NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED 10.06.2025 (TUESDAY)
CHENNAI BENCH (HYBRID MODE)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 262/2025 For Directions IA No. 744/2025	Aadarsh Surana Suspended Director and Prospective Resolution Appellant of Amar Prakaash Developers Pvt. Ltd. Vs JM Financial Credit Solution Pvt. Ltd. & 2 Ors.	Mr. Pawan Jhabakh	Mr. VV Sivakumar For Caveator
2.	Comp App (AT) (CH) (Ins) No. 263/2025 For Condone Delay IA No. 747/2025 For Stay IA No. 748/2025 Delay in refiling IA No. 749/2025	B Vijayvardhan Vs Dr. KV Srinivas, Liquidator & Anr.	Mr. M Maharshi Viswaraj	
3.	Comp App (AT) (CH) (Ins) No. 264/2025 For Stay IA No. 750/2025	Dr. KV Srinivas Insolvency Professional Vs State Bank of India SAMB-II, Hyderabad & Anr.	Mr. KSS Yasaswi	
4.	Comp App (AT) (CH) (Ins) No. 162/2025 Delay in refiling IA No. 445/2025 For Condone Delay IA No. 446/2025 For Exemption IA No. 447/2025	Goms E Vs Govindarajula Venkata Narasimha Rao, Liquidator of Call Express Constructions (India) Pvt. Ltd. & 5 Ors.	Mr. Praveen D	
5.	Comp App (AT) (CH) (Ins) No. 187/2025 For Condone Delay IA No. 508/2025	Sakku Bai Devarajulu Vs V. Mahesh, Liquidator of Nagarjuna Oil Corporation Ltd.	Mr. J Manivannan	
6.	Comp App (AT) (CH) (Ins) No. 227/2025 For Stay IA No. 647/2025 For Additional Docs IA No. 648/2025	K Computers Vs Pesaladinne Madhusudhan Reddy, IRP & Anr.	Mr. Y Suryanarayana	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No. 737/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 29/2023	Ebenezar Inbaraj, Monitoring Professional of Regen Powertech Pvt. Ltd. Vs Madhusudhan Khemka & 2 Ors	Mr. Surya Teja Nalla	Ms. J Parimalam-R1 & R2 Ms. Inthu Karunakaran R3
8.	IA No. 213/2025 (For Condone Delay) & IA No. 308/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 61/2025	State of Tamil Nadu Commercial Taxes & Registration Dept. Vs C Ramasubramaniam Liquidator of Surana Corporation Ltd. & Anr	Mr. B Vijay	
9.	Comp App (AT) (CH) (Ins) No. 158/2025 For Urgent listing IA No. 422/2025 For Direction IA No. 423/2025 For Condone Delay IA No. 424/2025 To dispense with IA No. 425/2025	Central Board of Trustees Regional Provident Fund Commissioner-II (Legal), Employees Provident Fund Organisation Vs Karupati Singarayya Chowdary, RP of Circar Jute Mills Pvt. Ltd. & Anr.	Mr. R Vishnu	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 04/2024 For Stay IA No. 15/2024	KS Chowdry Vs Indian Overseas Bank & Anr. WITH	Mr. Vikram P Jain	Mr.S Sathiyanarayanan - R1
11.	Comp App (AT) (CH) (Ins) No. 05/2024 For Stay IA No. 22/2024	K Uma Chowdry Vs Indian Overseas Bank & Anr. WITH	Mr. Vikram P Jain	Mr.S Sathiyanarayanan - R1
12.	Comp App (AT) (CH) (Ins) No. 06/2024 For Stay IA No. 17/2024	P Ramakrishna Rao Vs Indian Overseas Bank & Anr. WITH	Mr. Vikram P Jain	Mr.S Sathiyanarayanan - R1
13.	Comp App (AT) (CH) (Ins) No. 07/2024 For Stay IA No. 20/2024	P Sadguna Vs Indian Overseas Bank & Anr	Mr. Vikram P Jain	Mr.S Sathiyanarayanan - R1
14.	Comp App (AT) (CH) (Ins) No. 67/2024	Nagarajan Vs Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd	Mr. Rohan Rajasekaran	Mr. B Dhanaraj

15.	Comp App (AT) (CH) (Ins) No. 77/2024	ICICI Bank Ltd. Vs Compar Estates and Agencies Pvt. Ltd.	Shivakumar & Suresh	Mr.CV Shailendran
16.	Comp App (AT) (CH) No. 79/2024 For Condone Delay IA No. 1160/2024	Koneru Gandhi Vs NRI Power & Infra Corporation Pvt. Ltd. & 8 Ors. WITH	Mr. Y Suryanarayana	Mr. Rohan Aloor- R2
17.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024 To Adv. Hg. IA No. 579/2025	Indira Devi Vs NRI Power & Infra Corporation Pvt. Ltd. & 8 Ors. WITH	Mr. Rohan Aloor	Mr. Y Suryanarayana R2
18.	Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024	Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi & 7 Ors	Mr. TK Bhaskar	Mr. Y Suryanarayana R1
19.	Comp App (AT) (CH) (Ins) No. 145/2024 For Urgent Listing IA No. 390/2024 For Stay IA No. 391/2024	Employees' Provident Fund Organisation Rep by Asst. Provident Fund Commissioner, Bengaluru Vs SDU Travels Pvt. Ltd. Rep by RP, Ahsan Ahmed WITH	Mr. R Vishnu	Mr. Ahsan Ahmed, RP
20.	Comp App (AT) (CH) (Ins) No. 146/2024 For Urgent Listing IA No. 392/2024 For Stay IA No. 393/2024	Employees' Provident Fund Organisation Rep by Asst. Provident Fund Commissioner, Bengaluru Vs SDU Travels Pvt. Ltd. Rep by RP, Ahsan Ahmed	Mr. R Vishnu	Mr. Ahsan Ahmed, RP
21.	Comp App (AT) (CH) (Ins) No. 35/2025 For Exemption IA No. 125 & 126/2025	Indian Renewable Energy Development Agency Ltd. Vs Vamshi Rubber Ltd	Mr. Nakul Sachdeva	Mr. B Ravi Kiran Singh
22.	Comp App (AT) (CH) (Ins) No. 48/2025 For Stay IA No. 180/2025	Religare Finvest Ltd. Vs N. Kumar, RP of Sheltrex Developers Pvt. Ltd. & 2 Ors.	Mr. Ashwin Shanbhag	Mr. B Ramana Kumar- R1
23.	Comp App (AT) (CH) (Ins) No. 149/2025 For Exemption IA No. 400/2025	Lokaa Developer Pvt. Ltd., through its Suspended Director Santosh Sharma Vs V. Rajalakshmi & 25 Ors	Mr. Kushal Bansal	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No.122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	M G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. K Moorthy- R2
25.	Comp App (AT) (CH) (Ins) No. 41/2022 To dispense with IA No 86/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023	Bharani Properties and Developers Pvt. Ltd. Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt. Ltd. WITH	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
26.	Comp App (AT) (CH) (Ins) No. 42/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 For Stay IA No. 632/2025	Manoharamma Hotel Investment Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd. WITH	Mr. Adarsh Mohandas	Mr. B Dhanaraj
27.	Comp App (AT) (CH) (Ins) No. 87/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022	K. Bapaiah, Promoter and Erstwhile Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
28.	Comp App (AT) (CH) No. 60/2022 For Stay IA No. 683/2022	Able Automobiles Pvt. Ltd. & 4 Ors Vs Rekha Singhal & 2 Ors.	Mr. Judy James	Dr. KS Ravichandran R1
29.	Comp App (AT) (CH) (Ins) No. 43/2023 For Stay IA No. 157/2023	Lingamaneni Landmarks Developers Pvt. Ltd. Vs Sanjay Kumar Mishra Liquidator of Lotus Shopping Centre Pvt. Ltd. & Anr.	Mr. Anant Merathia	Ms. Poornima Hatti R1 Mr. Edward James R2
30.	Comp App (AT) (CH) (Ins) No. 20/2024	Bharat Petroleum Corporation Ltd. Kochi Refinery Vs Vinod Balachandran, Liquidator of Albanna Engineering Pvt. Ltd. & Anr	Mr. Gautham Venkatesh	Mr.M Sivavarthanan R1

31.	Comp App (AT) (CH) (Ins) No. 64/2024 For Urgent Hearing IA No. 191/2024	Sri Venkatesa Fabrics Ltd. Rep by its Managing Director GR Harshavardhan Vs Behin Gnanaraj, Proprietor of B COTS	Mr. R Vidhya Shankar	Mr. G Vairava Subramanian
32.	Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No.588/2024 For Stay IA No.589, 974, 1047/2024 To Vacate Stay IA No. 436/2025	Abhijit Bhattacharjee, Suspended Director of the Corporate Debtor Lumiford Pvt. Ltd. Vs COSR Ventures & Anr	Ms. Priyanka Das	Mr. Surya Teja Nalla R1 Mr. Amir Bavani- R2
33.	Comp App (AT) (CH) (Ins) No. 31/2025	Poorna Chandra Vs Surabhi Chits Ltd.	Mrs. Lakshmi Menon	Mr. Akshay V Jain

02.00 PM

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No	. Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
34	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors	Ms. Tahura Anzar	Mr. ML Ganesh-R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board

2. Website: www.nclat.nic.in